French and Dutch Archaeological Departments carried out in Indo-China and Java?

Dr. M. M. Das: The reconstruction means new building with new materials. So far as the Archaeological Department is concerned, it is against the policy of the Department to rebuild them with new materials. We are only to maintain them as they are.

P. A. C's NINTH REPORT

*251. Shri Morarka: Will the Minister of Defence be pleased to state whether Government have taken any steps for the carrying out of periodical stock verification of security stores as recommended by the Public Accounts Committee in their Ninth Report?

The Minister of Defence Organisation (Shri Tyagi): Yes. The Ministry of Defence has drawn the attention of the Service Headquarters, the Director-General of Armed Forces Medical Services and the Director-General of Ordnance Factories to the observations of the Public Accounts Committee in this regard and has impressed upon them the necessity for ensuring that formations subordinate to them carry out stock-verification of stores in strict compliance with the rules and regulations in force on subject.

Shri Morarka: May I know whether it is a fact that in the Navy, this check could not take place for two or three years owing to the paucity of staff?

Shri Tyagi; I am sorry I have no information ready at hand on this question.

Shri Morarka: What steps have Government taken or are proposing to take to ensure that in future such checking takes place every year regularly and scrupulously, because, it is reported that sometimes verification certificates are issued without actually verifying the stock?

Shri Tyagi: In this connection, I may inform the House that the rules are quite detailed. There are detailed rules about periodic verifications. The only action that Government have recently taken is to emphasise this rule, and the rules are quite sufficient to guarantee correctness.

Shri Morarka: May I know the interval during which this verification is made—every year, biennial, cr every six months?

Shri Tyagi: It differs according to the stores and the various establishments. In some cases, it is monthly, and in some cases it is half-yearly.

MISSIONARIES

*253. Shri Sarangadhar Das: Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that certain Lutheran and Catholic Missionaries are carrying on propaganda in their parishes in Sundargarh District, Orissa, for the amalgamation of this district with Bihar with the ultimate objective of establishing the Jharkhand State; and
- (b) if so, the steps taken or proposed to be taken by Government to stop such political activities on the part of these Missionaries?

The Deputy Minister of Home Affairs (Shri Datar): (a) Government have no information.

(b) Does not arise.

HOISTING OF PAKISTANI FLAG

- *255. Shri Krishnacharya Joshi: Will the Minister of States be pleased to state:
- (a) whether Government had asked the Government of Hyderabad to submit a report regarding the hoisting of Pakistani National Flag in various places of Hyderabad; and